

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA– HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 27.05.2024 After Court –I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1061/2024 in Company Petition IB/240/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Dokuru Aruna
NAME OF THE RESPONDENT(S)	Union Bank of India
UNDER SECTION	94 of IBC

**ORDER**

**IA (IBC)/1061/2024**

**Present:** Mr.Pavan Kankani, Resolution Professional.

Ld. Counsel Mr. V. Ravi Kumar for the Respondent.

Matter is to be placed before the regular bench. **Adjourned to 11.06.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**